

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 89 of 2013

Dated : 12th November, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Bangalore Electricity Supply Company Ltd. Appellant(s)

Versus

**Karnataka Electricity Regulatory Commission
& Anr. Respondent(s)**

**Counsel for the Appellant(s) : Proxy counsel for
Mr. Anand K. Ganesan**

**Counsel for the Respondent(s) : Proxy counsel for
Mr. Prabhuling Navadgi**

ORDER

As agreed by the learned counsel for the parties, post the matter
on **14.11.2013.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/vs